

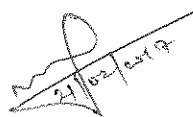
No.Z.11013/06/2015-E&A
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 21st February, 2017

OFFICE ORDER

In terms of Section 5 and Section 19 of the Right to Information (RTI) Act, 2005 and in supersession of earlier orders issued on the subject, the following officers are hereby designated as Central Public Information Officers (CPIOs) and Appellate Authorities (AAs) in the Food Safety and Standards Authority of India for providing information/considering appeal in respect of application preferred by person seeking information/appeal under RTI Act, 2005:

Sl. No.	Name of CPIO	Designation / Official Address with Telephone Numbers	Subject	Appellate Authority
(1)	(2)	(3)	(4)	(5)
1.	Sh. Prabhat Kumar Mishra	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002, Tele- 011 – 23231681 E-mail:enforcement2@fssai.gov.in	All matters related with Regulatory Compliance under FSS Act, 2006	Director (RCD) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
2.	Dr. Ajay Garg	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tele: 011 – 23237435 e-mail: import@fssai.gov.in	All matters related with imports at FSSAI HQ	Director (Import) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
3.	Shri Manoj Kumar	Assistant Director Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011)23220997 e-mail: manoj@fssai.gov.in	All matters related to Finance, Budget and Accounts.	Director & HoD Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
4.	Shri Sumer Singh Meena	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23237442 e-mail: gadmin@fssai.gov.in,	Matters relating to General Administration of Headquarter/ Regional Offices/ Laboratories/ Public Grievances and Grievances & Welfare of Staff. Matters related to SC/ ST Cell.	Head (GA) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002


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5.	Shri Abhishek Lall	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-011 - -23218231	WTO/SPS/TBT/ International co-operation. Work related to development of international technical standards for food, sanitary etc.	CMSO Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002. Tel. 011-23237433
6.	Shri P. Karthikeyan	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23237419 e-mail: regulation@fssai.gov.in	Harmonization of standards with Codex and other International best practices in line with the mandate of FSS Act. FSS Act, Rules/ Regulations. Coordination of PFA (repealed) and related matters. Reference related to Fruits and Vegetables Products Order (repealed). All codex related matters.	Advisor (Regulations) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002.
7.	Sh. Shailender Kumar	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23220990 e-mail: labs@fssai.gov.in	Empanelment, Accreditation of Food Testing Laboratories. Matters related to all lab/referral laboratories.	Joint Director (QA) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
8.	Dr. Ranum Dabas	Scientist Group IV(1), Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 e-mail: ranum.d@fssai.gov.in	Food Safety Management System, Scientific Committee etc, CITD work.	Director (FSMS) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002.
9.	Shri Anupam Rastogi	Asstt. Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23218231 e-mail: arastogi@fssai.gov.in	All matters related to Surveillance of food and I.T.	CITO and Joint Director (QA) for IT and surveillance related work respectively. Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002


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10.	Shri Deepak Pandey	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23214136 e-mail: legal@fssai.gov.in	All legal matters.	Head (Legal) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
11.	Dr. Alex Jeevadhas	Deputy Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 e-mail: productapp@fssai.gov.in	All matters related to Product Approval	Advisor (Standards) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
12.	Ms. Malika Taneja	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23217402 e-mail : iec@fssai.gov.in	All matters related to IEC, Policy Coordination and monitoring	CMSO Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
13.	Sh. Vinay Kumar Tarun	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23214135 e-mail: estt@fssai.gov.in	All HR Matters of FSSAI Hqrs. and other offices. Matters related to appointment of Chairperson and Members of the Food Authority. Matters related to foreign tours of staff.	CMSO Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
14.	Sh. Madan Mohan Khantwal	Assistant Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011) 23214135 e-mail: vigilance@fssai.gov.in	All vigilance matters of FSSAI Hqrs. and other offices	Director (Vig) for all Vigilance matters Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
15.	Dr. Rajesh Kumar	Scientist Group IV(1), Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002 Tel-(011)23214643 e-mail: rajesh.k@fssai.gov.in	Work related to new standards and review of existing standard of oil and oil products, milk and milk products, meat & meat products, fish and marine products. Research & Development Studies and Surveys. Matters relating to Scientific Committee and panels except etc.	Advisor (Standards) Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi–110002



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16.	Dr. (Smt) Geetanjali,	Microbiologist, Central Food Laboratory, FSSAI, 3, kyd Street, Kolkata – 700016 033-22291309 033-22498897 (Telefax) e-mail: geetanjali.sharma.cfl@gmail.com	All the matters related to CFL, Kolkata	Dr. A.K. Adhikari, Director Central Food Laboratory, FSSAI, 3, kyd Street, Kolkata – 700016 033-22291309 033-22498897 (Telefax) E-mail: cflcal@gmail.com
17.	Sh. Anil Mehta	Deputy Director Food Safety & Standards Authority of India, Northern Region, 1 st Floor, NBCC Place, Bhisham Pitamaha Marg, Prgati Vihar, New Delhi – 110 003	All matters related of Northern Region.	Director (RCD) and Director (Imports) for Licence and Imports related work respectively. Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
18.	Sh. D.P. Guha	Joint Director Eastern Region, Kolkata, Food Safety and Standards Authority of India (Ministry of Health and Family Welfare), Benfish Tower, 6 th Floor, 31 G.N. Block, Sc-5, Salt Lake, Kolkata-700091.	All matters of Eastern Region	Director (RCD) and Director (Imports) for Licence and Imports related work respectively. Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi – 110002
19.	Ms. K.K. Jitha	Assistant Director, Southern Region, Chennai Food Safety & Standards Authority of India (Ministry of Health and Family Welfare), 02nd Floor, Central Documentation Complex (South Wing), Chennai Port Trust, Rajaji, Salai, Chennai - 600001 Telephone: 044-25223212, 25223213 e-mail: aochennai@fssai.gov.in	All the matters related with Imports at Chennai Office.	Director (Imports) Food Safety & Standards Authority of India New Delhi, FDA Bhawan, Kotla Road, – 110002
20.	Dr. M. Kannan	Deputy Director, Southern Region, Chennai Food Safety & Standards Authority of India (Ministry of Health and Family Welfare), 02nd Floor, Central Documentation Complex (South Wing), Chennai Port Trust, Rajaji, Salai, Chennai - 600001 Telephone: 044-25223212, 25223213 e-mail: aochennai@fssai.gov.in	All the matters related with Licensing at Chennai Office	Director (RCD) for Licence Food Safety & Standards Authority of India New Delhi, FDA Bhawan, Kotla Road, – 110002



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21.	Dr. Jesto George	Assistant Director, Southern Region, Chennai Food Safety & Standards Authority of India (Ministry of Health and Family Welfare), Marine Building, malabar Road, North End, Willingdon Island, Cochin-682009 Kerala Telephone: 0484-2666256 e- mail: aocochin@fssai.gov.in	All the matters related with Imports at Cochin Office	Director (Imports) Food Safety & Standards Authority of India New Delhi, FDA Bhawan, Kotla Road, - 110002
22.	Shri Ais Kumar	Deputy Director , Western Region, Mumbai Food Safety & Standards Authority of India, Unit No. 902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospitals, Bandra (Eat), Mumbai-400051	All the matters related with Licensing at Mumbai Office	Dr. A.K. Singla, Joint Director Western Region, Mumbai Food Safety & Standards Authority of India, Unit No. 902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospitals, Bandra (Eat), Mumbai-400051
23.	Sh. V.K. Pancham	Deputy Director, Western Region, Mumbai Food Safety & Standards Authority of India, Unit No. 902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospitals, Bandra (Eat), Mumbai-400051	All the matters related with Imports at Mumbai Office	Dr. A.K. Singla, Joint Director Western Region, Mumbai Food Safety & Standards Authority of India, Unit No. 902, 9th Floor, Hall Mark, Business Plaza, Opposite Guru Nanak Hospitals, Bandra (Eat), Mumbai-400051
24.	Ms. Pritha Ghosh	Deputy Director, Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi - 110002 Tel-(011) 23236975 e-mail: pritha@fssai.gov.in	All matters related to Training	CMSO Food Safety & Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi - 110002
25.	Shri S.S. Raghav	Chief Technical Officer, Food Research & Standardisation Laboratory (FRSL), Food Safety and Standards Authority of India, Indirapuram, Ahinsa Khand-II, Near CIFS Camp., Ghaziabad-201014, Uttar Pradesh.	All matters of FRSL	Dr. G.P. Sharma, Director Food Research & Standardisation Laboratory (FRSL), Food Safety and Standards Authority of India, Indirapuram, Ahinsa Khand-II, Near CIFS Camp., Ghaziabad-201014, Uttar Pradesh

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26.	Shri J. Lawrence	Assistant Director, Food Safety and Standards Authority of India, 4/194 A, 4 th Street, CGE Colony, Tuticorin- 682003, Tamil Nadu	All the matters related with Imports at Tuticorin Office	Director (Imports) Food Safety & Standards Authority of India New Delhi, FDA Bhawan, Kotla Road, – 110002
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2. In case, there is a dispute to determine the CPIO to deal with a particular RTI application. The RTI application should be placed before the HoD and HoD will mark the application to the concerned CPIO. The decision of HoD will be final.

3. In case, there is not Assistant Director in a Division, the CPIO shall be the Deputy Director and the Appellate Authority will be the Director concerned. In case, where there is no Director in the Division, in that case HoD, FSSAI will be the Appellate Authority.

4. In case of superannuation, transfer, repatriation or in the event of CPIO being on leave/tour, RTI application pertaining to him shall be handled by the Officer under Link Officer arrangement till he joins duty. Sometimes, there are administrative orders to reallocate the work of an Officer, in this case, the Officer who is assigned the charge/additional charge shall handle the related RTI matters.

5. In case of licensing the respective Designated Officer (DO) shall be the CPIO and Director in-charge of Regulatory Compliance Division shall be the First Appellate Authority whereas respective Authorised Officer (AO) shall be the CPIO and Director in-charge of Imports Division shall be the First Appellate Authority in case Imports works. If Director/Joint Director is available for a regional office, he/she will be the First Appellate Authority for the Designated Officer and Authorised Officer under his jurisdiction.

6. CPIOs especially who are dealing with enforcement of Act, imports, Laboratories, standards related matters, may consult with each other before furnishing the reply so as to avoid the occurrences of duplicity while furnishing the information to the applicant.

7. Central Public Information Officers, as the case may be, shall deal with requests from persons seeking information and render reasonable assistance to the persons seeking information under RTI Act, 2005.

8. This issues with the approval of CEO, FSSAI.


 (Vinay Kumar Tarun)
 Assistant Director (HR-I)

To

1. All Officers/Sections in FSSAI Hqrs. / Laboratories.
2. All Designated / Authorised Officers at Regional Offices, FSSAI.
3. IT Division – for uploading on website.
4. Guard File/Spare copies.